

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 60

MA 2070/2019 MA 2071/2019 CA 3009/2019 CA 93/2021 CA 233/2021
CA 361/2021 CA 362/2021 CA 364/2021 CA 427/2021 IA 1/2022 CA
51/2022 CA 136/2022 CA 97/2022 CA 102/2022 CA 118/2022 CA
119/2022 CA 396/2021 CA 62/2022 CA 122/2022 in CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **20.07.2022**

NAME OF THE PARTIES:

Union of India
V/s
Infrastructure Leasing & Financial Services Ltd & Ors

Appearance (via video-conference):

For the Applicant
in CA 136 of 2022

: Adv. Dhruv Suri, Adv. Urvika Suri
& Adv. Aastha Mathur

For UoI

: Aditya Sikka, Advocate

For the Applicant in
C.A. 361/2021, 362/2021,
97/2022, 102/2022,
118/2022 and 119/2022

: Mr. Robin Jaisinghani, Counsel i/b
Dastur Kalambi & Associates

For Respondent No.9 & 11
in CA 396/2021

: Siddharth Ratho, Advocate i/b Trilegal

For Respondent No. 18
in CA 396 of 2021

: Adv Shardul Singh a/w Hamza Lakhani i/b
India Law Alliance

For proposed Respondent
No. 323, 324
Proposed Proforma Respondent
Nos. 337,338,339 and 341
in MA 2070/2019

: Mr. Robin Jaisinghani, Counsel i/b Dastur
Kalambi & Associates

For Respondent No. 326 : Sr Counsel Mr Janak Dwarkadas, Ms. Rishika Harish a/w Mr. Rahul Dwarkadas, Ms. Prachi Dhanani, Ms. Juhi Bahirwani and Ms. Rohini Jaiswal, Advocates i/b Veritas Legal

For Respondent No. 336
in MA 2071 of 2019 : Mr. Jehaan Mehta Counsel, a/w Mr. Ashish Prasad, Mr. Abhishek Shivpuri and Mr. Pruthvi Dhinoja

Rule 11 of NCLT, 242(4),241-242 of the Companies Act, 2013

ORDER

Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on **26.08.2022**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Prasad

Sd/-
JUSTICE P.N. DESHMUKH
Member (Judicial)